

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 3604/2017

NARESH KUMAR

Appellant(s)

VERSUS

STATE OF U.P. GOVERNMENT OF U.P. CIVIL SECRETARIAT THROUGH
SECRETARY LAW

Respondent(s)

Date : 15-05-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Akansha Singh,Adv.
M/S. Vidhi International, AOR

For Respondent(s) Mr.Yashvardhan,Adv.
Mr. Jagjit Singh Chhabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the respondent Nos.1, 4 & 5, but no one has entered appearance on their behalf.

The respondent Nos.2 & 3 have failed to file the counter affidavit despite repeated opportunities.

Ld.counsel for the parties have not filed the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB